

**Customs, Service Tax & Anti Dumping Branch**  
**WEEKLY DISPATCH STATEMENT**  
**FROM 17-04-2023 TO 21-04-2023**

S. NO.	APPEAL NO.	FINAL ORDER NO./MISC ORDER NO.	DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /MEMBERS	DATE ON WHICH ORDER SENT FOR DISPATCH
		<b>FINAL ORDER NO.</b>		
1	C/52541/2018	F.O/50423/2023	10-04-2023	17-04-2023
2	ST/51704/2015 &ST/53491/2015	F.O/50424-50425/2023	10-04-2023	17-04-2023
3	ST/51614/2017	F.O/50427/2023	10-04-2023	17-04-2023
4	C/50822/2019	F.O/50433/2023	10-04-2023	17-04-2023
5	ST/51720/2017	F.O/50434/2023	12-04-2023	17-04-2023
6	ST/51689/2017	F.O/50435/2023	11-04-2023	17-04-2023
7	ST/50889/2017	F.O/50436/2023	11-04-2023	17-04-2023
8	ST/51569/2015&ST/52471/2016	F.O/50437-50438/2023	12-04-2023	17-04-2023
9	ST/51425/2017	F.O/50439/2023	11-04-2023	17-04-2023
10	C/51629/2022	F.O/50440/2023	11-04-2023	17-04-2023
11	ST/51287/2019	F.O/50441/2023	11-04-2023	17-04-2023
12	ST/50484/2019	F.O/50442/2023	11-04-2023	17-04-2023
13	ST/51756/2017	F.O/50444/2023	11-04-2023	17-04-2023
14	ST/51702/2017	F.O/50445/2023	11-04-2023	17-04-2023
15	ST/50685/2017	F.O/50446/2023	11-04-2023	17-04-2023
16	C/52203/2019	F.O/50447/2023	12-04-2023	17-04-2023
17	C/51143/2019	F.O/50448/2023	12-04-2023	17-04-2023
18	ST/50491/2017	F.O/50449/2023	12-04-2023	17-04-2023
19	ST/51635/2017	F.O/50450/2023	12-04-2023	17-04-2023
20	ST/51636/2017	F.O/50451/2023	12-04-2023	17-04-2023
21	ST/51634/2017	F.O/50452/2023	12-04-2023	17-04-2023
22	ST/51606/2017	F.O/50453/2023	12-04-2023	17-04-2023
23	ST/52207/2018	F.O/50456/2023	17-04-2023	20-04-2023
24	ST/51140/2017	F.O/50457/2023	17-04-2023	20-04-2023
25	ST/51609/2018	F.O/50458/2023	17-04-2023	20-04-2023
26	ST/57666/2013	F.O/50459/2023	17-04-2023	20-04-2023
27	C/52688-52689/2019	F.O/50460-50461/2023	17-04-2023	20-04-2023
28	C/50184/2020	F.O/50462/2023	17-04-2023	20-04-2023
29	C/51073/2020	F.O/50463/2023	17-04-2023	20-04-2023
30	C/51074/2020	F.O/50464/2023	17-04-2023	20-04-2023
31	ST/50973/2017	F.O/50467/2023	17-04-2023	20-04-2023
32	ST/51661/2017	F.O/50468/2023	17-04-2023	20-04-2023
33	C/50904-50905/2019 &C/50927/2019 &C/50952/2019	F.O/50480-50483/2023	17-04-2023	20-04-2023
34	ST/52711/2015	F.O/50484/2023	17-04-2023	20-04-2023
35	C/52540-52541/2019	F.O/50485-50486/2023	17-04-2023	20-04-2023
36	C/50812/2020	F.O/50488/2023	17-04-2023	20-04-2023
37	ST/52002/2016	F.O/50489/2023	17-04-2023	20-04-2023
38	ST/54367/2015	F.O/50490/2023	17-04-2023	20-04-2023
		<b>MISC ORDER NO.</b>		
1	C/51596-51597/2019	I.O/12-13/2023	12-04-2023	17-04-2023
2	ST/52139/2016	M.O/50114-50115/2023	12-04-2023	17-04-2023
3	ST/52144/2016	M.O/50116-50117/2023	12-04-2023	17-04-2023
4	ST/52146/2016	M.O/50118-50119/2023	12-04-2023	17-04-2023
5	ST/51150/2022	M.O/50120/2023	11-04-2023	17-04-2023
6	ST/50039/2023	M.O/50122/2023	11-04-2023	17-04-2023
7	ST/51311/2018	M.O/50123/2023	11-04-2023	17-04-2023
8	ST/50980/2020	M.O/50124/2023	12-04-2023	17-04-2023
9	ST/51033/2020	M.O/50125/2023	12-04-2023	17-04-2023
10	C/51286/2023	M.O/50127/2023	17-04-2023	20-04-2023
11	C/51738/2023	M.O/50128/2023	17-04-2023	20-04-2023

uploded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large. Thus all the interested parties and other information seekers under H 1 I ACT may download these orders from CESTAT website.

  
**DEPUTY REGISTRAR**